



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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November 28, 2018

6 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Rama Ferro Alloys & Finance Pvt. Ltd.	Mouza-Khamar, PO.-Rajarhat, Bishnupur, 24 Pgs (N)	05.01600	April 20, 1998	July 11, 2018
2.	Bakshi Securities Ltd.	E-463, Phase-VI, Focal Point, Ludhiana, Punjab-141 010	06.00069	March 26, 1998	September 10, 2018
3.	Poonawalla Financials Limited (Presently Known as Poonawalla Financials Private Limited)	Sarosh Bhavan, 16/B-1, Dr. Ambedkar Road, Pune-411 001, Maharashtra	13.01002	September 10, 1998	September 10, 2018
4.	Adisri Investment Limited (Presently known as Adisri Investment Private Limited)	32Q, New Road, Alipore, Kolkata-700 027, West Bengal	N.05.06575	September 05, 2005	July 24, 2018
5.	Navsai Investments Private Limited	Kirloskar Kisan Compound, 13A, Karve Road, Kothrud, Pune-411 038, Maharashtra	13.01572	March 01, 2002	September 18, 2018
6.	Lohia Investments Limited	Sukhdham, Flat No: E-2, 7/17(9-10), Tilak Nagar, Kanpur-208 002, Uttar Pradesh	12.00077	March 02, 1998	October 16, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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